NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/11	TP 29/16	Hearing	397-398	Arun K. Hitkari vs. Hitkari Land and Finance (P) Ltd. & 4 Ors.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ANDRE PETER

FOR J. SAGAR ACSOCIATES 01886695823

PETITIONER

Counsel for Petitioner is present. Notices issued to the respondents returned with endorsement insufficient address". Counsel reported that the respondents are all family members of the petitioner. Therefore, petitioner counsel is directed to collect the notices from the Registry and serve directly on the respondents.

List it on 17.07.2017.

MEMBER (J)

MEMBER (T)